NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: CP/629/(IB)/2017

NAME OF THE PETITIONER(S): VASAVI BALA RESINS PVT LTD

NAME OF THE RESPONDENT(S): URBANE INDUSTRIES LTD

UNDER SECTION: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. K. Gaucar Kuraar

PG for petitional & day

2. Sh. Chardalarar

Sa. Chartar

<u>ORDER</u>

Representative for the Petitioner present. Counsel for Corporate Debtor also present. Counsel for the Corporate Debtor has submitted the counter; copy of the counter has been given to the other side. Matter is posted for final arguments. Put up on 18.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk